

SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. P.M. Balasubramani
SENIOR CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 28/2020 (SUMMONS) IA/1/2020		Lakshminarayanappa alias Lakshminarayana Vs Mangala	Honnaraju R.
2	M.A. 2/2020 (NOTICE) IA/1/2020		Mahadevaiah Vs Jayadevaiah	K. Nagesh
3	FDP 5/2020 (NOTICE)		Nishanth T.S. Vs Shashidhar T.M.	B.G.Krishnamurthy
4	M.C. 45/2020 (NOTICE)		XXXXX Vs XXXXX	Halesh
STEPS BY				
5	M.C. 3/2019 (NOTICE)		Bharathi Vs Subramanya	M.D. Nataraju
ARGUMENTS BY ADV. DEFTS.				
6	Misc 3/2015 (ARGUMENTS)		N.Ashwini Vs A.Sathish	G.R.Srinivas
ARGUMENTS BY ADV. PLFFS.				
7	R.A. 13/2016 (ARGUMENTS) IA/1/2016		Basamma dead by LRs Vs Renukamma	D.T. Rajashekaraiah
8	M.V.C. 374/2016 (JUDGMENTS)		Subramani @ Subramanya Vs M.B.Dharaneesh Gowda	K.Nissar Ahamed
9	M.A. 8/2018 (ORDERS) IA/1/2018		Umesh H.C Vs Nageshaiah	Basappa KAR/1790/1998
10	M.A. 9/2018 (ORDERS)		Umesh H.C Vs Nageshaiah	Basappa KAr/1790/1998
11.00 AM to 02.00PM				
11	M.C. 28/2017 (CROSS OF PW1)		Dileep kumar M.L Vs Sowmya R	Lingadevaru D.R
12	EX 25/2017 (CROSS OF PW1)		K.N. Chandraiah Vs K. Marudappa	D.T. Rajashekaraiah
13	O.S. 14/2018 (CROSS OF DW1) IA/1/2018 IA/1/2018		Kempananajamma Vs Gayathri	P.H.Dhanapal

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14	O.S. 15/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Lingaraju V.K. Vs Sulochanamma	N.C. Jaganath Dandinavar
DEFN EVIDENCE				
15	M.C. 16/2016 (EVIDENCE)		V.K. Rangaswamy Vs S.M. Vidyarani	TTU
FURTHER EVIDENCE FOR PLNTF				
16	M.C. 16/2018 (EVIDENCE)		Lakshmi alias Varalashmi Vs Jayanna	B.R. Manjunatha

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 589/2016 (REISSUE NBW TO ACCUSED)		Turuvekere police station Vs Nagaraju	APP
2	C.C. 686/2019 (FOR HBC)		State by Turuvekere Police Vs Mahalingaiah	APP
3	C.C. 762/2019 (PLEA)		State by Turuvekere Police Vs Shivakumar	APP
4	C.C. 1/2018 (ACCUSED STATEMENT w/s 313 CrPC)		Sathyanarayana H.J Vs Yassen Khan	B.R. Manjunatha
5	CrI.Misc. 17/2020 (To hear)		Haseena Jan Vs The Registrar of Birth and Deaths and Chief officer	T.T. Udayashankar
6	CrI.Misc. 18/2020 (To hear)		Haseena Jan Vs The Registrar of Birth and Deaths and Chief Officer,	T.T. Udayashankar
<u>11.00 AM to 02.00PM</u>				
7	P.C.R. 202/2018 (SUMMONS)		Srinivasagowda M.R Vs Umadevi	K.N. Gururaja
8	P.C.R. 14/2019 (SUMMONS)		Eshwarappa H.K Vs Shivgangaiah.H.K	D.T. Rajashekharaiiah
9	P.C.R. 63/2019 (SUMMONS)		Shivappa Vs Shivappa	Venkatesh.S.KAR/3149/2009
10	CrI.Misc. 116/2019 (NOTICE)		Priyanka B. K. Vs Moncy George	K. Nagesh
11	CrI.Misc. 23/2020 (NOTICE)		Khalil Vs Chief Officer/Registrar of Births and Death	D.T. Rajashekharaiiah
12	CrI.Misc. 58/2020 (NOTICE)		C. R. Thimmegowda Vs Tahasildar	H.G. Yogeesha
13	P.C.R. 65/2020 (NOTICE)		Dinesh B.B. Vs Ravikumar D.R.	B.H. Dyananda
14	C.C. 191/2015 (CROSS OF PW1)		Turuvekere Police Vs Dieep Kumar	APP
15	CrI.Misc. 479/2016 (CROSS OF PW1)		Jayalakshamma alias Roopa Vs Shivaraju	N.C. Jaganath Dandinavar

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16	C.C. 174/2017 (CROSS OF PW1)		Ramachnadrailah K.R Vs Shankarappa	B.G. Krishnamurthy KAR/613/1987
17	C.C. 186/2018 (CROSS OF PW1)		Jayanna Vs Nanjappa L	M.R. Puttaraju
18	C.C. 477/2018 (FOR HBC)		State by Turuvekere Police Vs Murulidhara C.R	A.P.P
19	C.C. 484/2018 (CHARGE)		State by Excise Inspector, Turuvekere Vs Gowramma	A.P.P
20	C.C. 824/2019 (CHARGE)		State by Excise Inspector, Turuvekere Vs Manjegowda	APP
21	CrI.Misc. 140/2019 (FOR OBJECTIONS)		Shakuntala S. Vs K. R. Anil Kumar	P.H.Dhanapal
22	C.C. 857/2019 (FOR HBC)		State by Turuvekere Police Vs Ramanna	APP
23	C.C. 361/2017 (A.D.R.)		Vijay Vs Papanna	T.T.Rajaravichandra
24	C.C. 202/2018 (EVIDENCE)		Jayanna Vs Narayanappa	T.T.Rajaravichandra
25	C.C. 338/2018 (EVIDENCE)		Mallesh. A.B Vs Gopalaiah. H	T.T. Udayashankar
26	C.C. 104/2019 (EVIDENCE)		State by Turuvekere Police Vs Manjunatha	A.P.P
27	CrI.Misc. 152/2019 (EVIDENCE)		Kavya H.C. @ Lakshmidivi Vs Chetan T. P. @ Umesh	N.C. Jaganath Dandinavar
28	CrI.Misc. 39/2020 (EVIDENCE)		Samina Kauser Vs Chief Officer/Registrar of Births and Death	T.T. Udayashankar

Cases listed below are adjourned due to Covid 19

29	C.C. 358/2020 (SUMMONS)	24-02-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Manjunatha M.	APP
30	C.C. 364/2020 (SUMMONS)	24-02-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Mohan Kumara	APP
31	C.C. 81/2019 (CHARGE)	24-02-2021 (02.45 PM to	State by Turuvekere Police Vs	A.P.P

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11.00 AM to 02.00PM				
1	O.S. 66/2014 (SUMMONS)		T.S. Prabhu Vs Showbhagyamma	DTR AND
2	FDP 6/2016 (Call on)		Likith.H.S Vs Ningappa.H.K	M.G.Srinivasa
(O.S./0000007/2012)				
3	O.S. 234/2017 (EVIDENCE)		D.S Muniswamy Vs Gangasharaiah.N	B.V. Mahesh
4	O.S. 306/2018 (EVIDENCE)		S.L. Parameshwaraiah Vs S.V. Shivanna	D.T. Rajashekaraiah
5	O.S. 2/2019 (EVIDENCE)		Shankaregowda Vs Chaluvegowda	S. Sadashivappa
6	O.S. 4/2019 (EVIDENCE)		Shivaiah Vs Chandrashekaraiah	D.T. Rajashekaraiah
7	O.S. 6/2019 (EVIDENCE)		Mohan Kumar.D.S Vs Puttaraju.M	D.T. Rajashekaraiah
8	O.S. 42/2019 (EVIDENCE)		C.G.Boregowda Vs Ravikumar	M.Murugesh
9	O.S. 94/2019 (EVIDENCE)		Thimmegowda Vs Thimmegowda	D.T. Rajashekaraiah
10	O.S. 169/2019 (EVIDENCE)		Nandana Vs Nanjundaiah	L.S. Suchindra
11	O.S. 217/2019 (EVIDENCE)		Rajashekaraiah K. Vs Kumaraiah,	K. Nagesh
12	O.S. 15/2020 (EVIDENCE)		Vedamurthy Vs Gangadharaiah D.R.	T.S. Cyhannakeshavaswamy
13	O.S. 77/2012 (HEARING)		Shivananjamma and another Vs Shivananjappa and another	S.K.U
14	O.S. 4/2015 (Call on)		Bharathesh Vs Lingadevararu H.G	KN

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15	O.S. 274/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Shivanna Vs Somashekaraiah	T.T.Udayashankar
CROSS EXAMINATION OF DW				
16	O.S. 9/2012 (EVIDENCE)		Manjula Vs N. Shankar	D.T. Rajashekharaiiah
17	O.S. 6/2015 (EVIDENCE)		Nanjundaiah Vs Nagaraju A.N.	PHD
18	O.S. 209/2017 (EVIDENCE)		Lakshmana Vs Venkatachalaiah	H.G. Yogeeshha
CROSS EXAMINATION OF PW				
19	O.S. 98/2013 (EVIDENCE)		Somashekar Vs Vasanth	TTU DTR
20	O.S. 265/2015 (EVIDENCE) IA/1/2015		Nishanth M. J. Vs Nalina B. N.	D.T.Rajashekaraiah
21	O.S. 231/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Sannahuchaiah Alias Sannagundappa Vs Venkatachalaiah	A.N.Devaraju
22	O.S. 365/2016 (EVIDENCE)		Mangala.M.C Vs Shivanna	M.D. Nataraju
23	O.S. 44/2017 (EVIDENCE)		Sunanda alias Lakshmiddevamma Vs Katamma	M.C. Umesh
24	O.S. 66/2017 (EVIDENCE)		Ganganna.S.V Vs Vishveshwaraiah.S.S	S. Sadashivappa
DEFN EVIDENCE				
25	O.S. 134/2015 (EVIDENCE)		Vishwajith T.V. @ Ganesh Vs Venkateshgowda	
26	O.S. 210/2018 (EVIDENCE)		Cauvery Kalpatharu Grameena Bank Vs K.R. Triveni	D.T. Rajashekharaiiah
FURTHER EVIDENCE FOR DEFND				
27	O.S. 32/2012 (EVIDENCE)		Jayarathna Vs Shylaja	BNT

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28	O.S. 155/2015 (EVIDENCE)		Nagaraju K.N. Vs Nanjundaiah	SKU
29	O.S. 25/2017 (EVIDENCE)		Sharadamma Vs Venkatesh	A.N. Devaraju
FURTHER EVIDENCE FOR PLNTF				
30	O.S. 233/2014 (EVIDENCE)		Javaregowda Vs Dharanendra	
31	O.S. 108/2015 (EVIDENCE)		Shivalingaiah S.C. Vs Shashikala	HSS
32	O.S. 80/2018 (EVIDENCE)		T.R. Jayanna Vs Chief Secretary to Govt of Karnataka	D.T. Rajashekharaiiah
33	O.S. 158/2018 (EVIDENCE)		Manjunatha.S.K Vs Jayamma	D.T. Rajashekharaiiah
PLNTF EVIDENCE				
34	O.S. 6/2017 (EVIDENCE)		Tanuja D.J. Vs K.Nanjamma	D.H.THIMMANNA
ARGUMENTS				
35	O.S. 230/2014 (ARGUMENTS)		Lavanya Vs Jayamma	TTU
36	O.S. 60/2015 (ARGUMENTS)		Lakshmidevi Vs Kittaiiah	TTU
37	O.S. 78/2013 (ORDERS)		G. Kavitha Vs H.N. Narasmimhamurthy	HPM DTR
38	O.S. 202/2014 (ORDERS)		Huchamma Vs Jayamma	B.V.Mahesh PHDRCDTR
CONCILIATION				
39	O.S. 249/2016 (A.D.R.)		Manjappa.K.N Vs Krishnappa.K.N	P.H.Dhanapal
40	O.S. 31/2015 (JUDGEMENT)		Jayaramaiah M.H Vs Parameshwaraiah	AND
41	O.S. 217/2011 (Vakalath)		Poornima A.S Vs Rushabhendrakumar	SKU

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42	O.S. 182/2014 (Notice Re Issue)		Honnagirigowda Vs Ramaiah	DTR
43	O.S. 127/2015 (AMENDMENT PLAINT)		Panchakshari C.N. Vs Shivagangappa	Mahesh B.V.
44	O.S. 261/2015 (/0000) (SETTLEMENT) IA/1/2015 IA/2/2015		Chethan Vs Jayalakshamma	H.K.Nanje Gowda
45	O.S. 353/2019 (Hearing On I.A)		Nagamani Vs Mangala A.B.	P.H.Dhanapal
Cases listed below are adjourned due to Covid 19				
46	FDP 23/2015 (Objection)	08-01-2021 (11.00 AM to 02.00PM)	H.C.Mohankumari Vs Channabasavaiah.H.K	K.B.Shekar
(O.S./0000164/2011)				
47	O.S. 298/2015 (Steps)	08-01-2021 (11.00 AM to 02.00PM)	B.Ramachandraiah Vs Smt. Mayamma	M.D.Nataraja
48	EX 2/2016 (Steps)	12-01-2021 (11.00 AM to 02.00PM)	Pandurangaiah Vs Bhyrappa	D.T.Rajashekaraiah
(O.S./0000196/2011)				
49	O.S. 77/2016 (Objection to I.A.) IA/1/2016	12-01-2021 (11.00 AM to 02.00PM)	Basavalingappa.B.N Vs Nagaraj.B.C	Mahesh.B.V
50	O.S. 112/2016 (S/S TO DEFENDANTS) IA/1/2016	12-01-2021 (11.00 AM to 02.00PM)	Chandraiah.D.B Vs Ramakrishnaiah	B.N.Thimmappa
51	EX 64/2017 (Arrest Notice.)	12-01-2021 (11.00 AM to 02.00PM)	The Town Sahakara Sangha Ltd. Vs S.Meri Theresa	T.S. Cyhannakeshavaswamy
52	EX 72/2017 (Steps)	12-01-2021 (11.00 AM to 02.00PM)	The Town Sahakara Sangha Ltd. Vs Venkatappa	T.S. Cyhannakeshavaswamy
53	O.S. 264/2017 (AMENDMENT PLAINT)	12-01-2021 (11.00 AM to 02.00PM)	T.V Nagaraju Vs T.M Roopa alias Roopamani	H.K. Nanjegowda
54	FDP 1/2018 (WARRANT)	12-01-2021 (11.00 AM to 02.00PM)	Tarun Vs Narasamma	P.H.Dhanapal
55	O.S. 26/2018 (Objection to I.A.)	12-01-2021 (11.00 AM to 02.00PM)	Suresh alias Puregowda Vs Netravathi	H.P.Mahalingappa